

World Bank to get from him an agreement on the statement which I would make in this House".

Clearly this is a question involving a breach of privilege. I would therefore request you to ask the PTI as to what exactly transpired between the correspondent and the Minister. If the PTI correspondent misreported him, it is up to the PTI to correct it and to express regret to the House. If he has not misreported the Minister, the ball is back in the court of the Minister. He will have to come and explain to the House as to what exactly he said.

**Mr. Speaker:** The Law Minister would like to say anything?

**The Minister of Law (Shri G. S. Pathak):** rose—

**Shri Hari Vishnu Kamath:** How many times he has fumbled and faltered.

**An hon. Member:** He has not started yet.

**Shri Nambiar (Tiruchirapalli):** He is a newcomer.

**Shri G. S. Pathak:** It is for you to decide whether this is a matter which requires the intervention of the House, and whether *prima facie* any breach of privilege of this House has been committed. This is a matter which you, Sir, have got to decide *prima facie*, and if it appeared that there is no question of breach of privilege of this House, or that even if there is such a question, the matter does not require the intervention of the House, then you will refuse leave. (*Interruptions*).

**Mr. Speaker:** Order, order.

**Shri Hari Vishnu Kamath:** I may refer to Mr. Maurya's incident also.

**Mr. Speaker:** I think we should have the reply of the Agency also before us before we can decide that,

and I will ask the Agency. Papers to be laid.

**Shri Nambiar:** I have to make a submission.

**Mr. Speaker:** Not in this manner. Shri Kachhaviya.

12.42 hrs.

### SOME SANYASIS OBSERVING HUNGER STRIKE IN TIHAR JAIL

श्री सुकम चन्द्र कच्छवाय : दस मई, 1966 को सुबह नौ बजे तिहाड़ जेल, नई दिल्ली के जेल सुपरिंटेंडेंट से कुछ सन्यासियों से मिलने के लिए मैंने समय लिया जो इस समय जेल में धामरण धनशन कर रहे हैं। मुझे सुपरिंटेंडेंट ने शाम को चार बजे का समय दिया। लोक सभा में मेरा ध्यानाकर्षण का एक प्रस्ताव था। उसको छोड़ कर मैं सन्यासियों से मिलने के लिए शाम को जेल गया। जेल सुपरिंटेंडेंट ने मुझे उन से मिलाने से इन्कार कर दिया। मुझे सूचना मिली थी कि सन्यासियों की जो धामरण धनशन पर हैं, हालत चिन्ताजनक है। चौबीस सन्यासी वहाँ पर भूख हड़ताल पर हैं। वे पिछले दो तीन दिन से मृत्यु शैया पर पड़े हुए हैं। इतनी चिन्ताजनक उनकी हालत है। चूँकि उनकी हालत चिन्ताजनक है इस वास्ते मैं उन से मिलने के लिए गया था। मेरा ध्यानाकर्षण प्रस्ताव भी था और उसको छोड़ कर मैं गया लेकिन मुझे उन को मिलाया नहीं गया। इस कारण से मेरे कार्य में बाधा पैदा हुई। मैं मंत्री महोदय से कहूँगा कि मेरे कार्य में जो बाधा पड़ती है जेल सुपरिंटेंडेंट के इस रवैये के कारण इसके बारे में वह अपनी सफाई पेश करें।

**The Minister of Home Affairs (Shri Nanda):** I have a report from the Superintendent. According to the information that I have before me....

**An hon. Member:** Is it a long statement?

**Shri Nanda:** It is a fairly long statement.

**Shri Surendranath Dwivedy (Kendrapara):** Then it may be laid on the Table of the House.

**Shri Nanda:** The substance of it is this, that the Superintendent did not say to the hon. Member that he was not going to permit the interview. He said he would call these persons who were detained there into the office of the Superintendent for the purpose of the interview. That is what is being done, that is the rule, that is the procedure. And they were actually brought there, but according to this information, the hon. Member did not want to meet them there. He wanted to go the ward and see them there. That is the report.

**श्री हुकम चन्द कछवाय:** मुझे इसका अनुभव है। जब मैं अम्बाला जेल में था और भूख हड़ताल पर था तो जो भी मुझ से मिलने आता था उसे मेरे कमरे में ला कर मुझ से मिलाया जाता था। मैं ऐसी अवस्था में नहीं था कि मैं उनके दफ्तर में जा कर लोगों से मिलूं।

**अध्यक्ष महोदय :** जो सुपरिंडेंट ने लिखा है वह तो सामने है। अब सवाल यह है कि आया उन्होंने कहा था कि हम उनको यहां मंगा देते हैं और आप चाहते थे कि जहां वे हैं वहां जा कर आप उन से मिलें ?

**श्री हुकम चन्द कछवाय :** उनका कहना यह था कि मिलाना ही नहीं चाहते हैं, उनको।

**अध्यक्ष महोदय :** क्या उन्होंने कहा कि दफ्तर में ले आये हैं . . .

**श्री हुकम चन्द कछवाय :** मुझे जब मना कर दिया गया तो मैं बाहर आ गया।

**अध्यक्ष महोदय :** मना क्या यह कर किया गया कि आप वहां वाई में जा कर नहीं मिल सकते हैं या बिल्कुल मिलने से मना कर दिया . . .

**श्री हुकम चन्द कछवाय :** मैं जब वहां पर था तो मुझे मना किया गया। जब मैं बाहर आ गया तो उसके बाद उनको लाया गया हो तब मैं नहीं कह सकता हूं। लेकिन मुझ से मिलाने के लिए नहीं लाया गया।

**अध्यक्ष महोदय :** मना यह किया गया कि वाई में हम आपको नहीं ले जा सकते। मना यह किया गया न ?

**श्री हुकम चन्द कछवाय :** उनका कहना ऐसा था कि इन सन्यासियों से राजनीतिक आंदोलनों को किसी तरह नहीं मिलाना चाहते हैं। यह उन्होंने साफ शब्दों में कहा। मैंने आग्रह कर समय लिया। पार्लियामेंट का सेशन होने के नाते मैंने समय मांगा था। मैंने कहा जो आपने समय दिया है उसके अनुसार मैं आया हूं। लेकिन उनका कहना यह था कि यह ध्यान बाद में आया कि राजनीतिक व्यक्तियों से इनको नहीं मिलाना है।

**Mr. Speaker:** In view of this statement of the Member, a further enquiry might be made.

**An hon. Member:** No, Sir.

**Shri Nambiar (Tiruchirapalli):** I have submitted two calling attention notices. One is about the strike of NGOs in Kerala which is coming on the 24th. The entire Kerala administration is going to be paralysed from the 24th.

**Mr. Speaker:** Not in this manner. If he has any complaint, any grievance, he can write to me. I cannot hear him in this manner. Whatever

decision I have taken, he can bring to my notice if he is aggrieved, but not in this manner.

**Shri Nambiar:** Yesterday there was shooting in Orissa.

**Mr. Speaker:** I cannot take notice.

**Shri Thirumala Rao (Kakinada):** On a point of order. May I know whether there are special privileges conferred on Members of Parliament apart from the rules and regulations of jails for visitors, and can the House take notice of anything that happens outside to any citizen?

**Mr. Speaker:** If some Member of Parliament goes, I should know the facts, whether it was under the rules that he was denied that interview. Let him say that we do not allow it. This is not the question. He says we did allow him, we wanted to have that interview inside the office. That is the thing that has to be found out. If the Superintendent says, no, we have refused, we did not allow him under the manual, I would not intervene. That is a different thing altogether.

**Shri Thirumala Rao:** The House does not come into the picture.

**Mr. Speaker:** Only the facts as stated by the two are different.

**Shri Kapur Singh (Ludhiana):** Yesterday I had given notice of a motion of privilege about a newspaper item. I have been informed..

**Mr. Speaker:** It will be taken up some time, not today.

**Shri Nanda:** This is on the basis of the report from the Superintendent of the Jail.

695(Ai) LSD—6.

**Shri Parashar (Shivpuri):** I want to know under what rule the question raised by Mr. Kachhavaiya has been allowed here.

श्री हुकूम खन्ड खन्डाय : 2221

**Mr. Speaker:** If I want to uphold the rights of Members, if he wants to see somebody inside the jail, in order that they might have that information, this should not be grudged, and if the rules do not permit that, I have said that I will not interfere. If it has been done according to the rules, I have no power to intervene. But I only wanted to know whether the facts stated by both could be reconciled, because Mr. Kachhavaiya is insisting that he was refused permission.

**Shri S. N. Chaturvedi (Ferozabad):** Others have been given a chance. I should also be given a chance.

**Mr. Speaker:** Order, order. He will sit down.

**Shri S. N. Chaturvedi:** I wanted to know whether this was a proper place....

**Mr. Speaker:** Order, order. He will sit down.

**Shri S. N. Chaturvedi:** He was not prevented from the discharge of his duties by the Superintendent of the Jail. This is not the proper forum where it should be raised,

**Mr. Speaker:** Order, order. I have asked him thrice to sit down. He will kindly resume his seat.

**Shri S. N. Chaturvedi:** So many people have. . . .

**Mr. Speaker:** I have asked him so many times. He should sit down.